## Annexure - 7

Name of the Corporate Debtor: **Provogue Personal Care Private Limited**

Date of Commencement of CIRP: **26th September 2019, order was made available on 9th March 2021**
List of Creditors as on: **07-Jan-22**

**List of operational creditors (Government dues)**

| Sr.No | Details of Claimant | | Details of Claim Received | | Details of Claim Admitted | | | | Amount of Contigent Claim | Amount of any mutual dues, that may be set off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Department | Government | Date of Receipt | Amount Claimed | Amount of claim admitted | Nature of Claim | Whether related party ? | voting share in CoC, if applica ble | | | | | |
| 1 | Income Tax Department - Office of the Deputy Commissioner of Income Tax (TDS), Mumbai | Government of India | 10-11-2021 | 24,34,690 | 24,34,690 | Provision of services | No | - | - | - | - | - | - |
| 2 | Department of Sales Tax | Government of India | 10-11-2021 | 1,20,26,254 | 1,20,26,254 | Provision of services | No | - | - | - | - | - | - |
| | Total | | | 1,44,60,944 | 1,44,60,944 | | - | - | - | - | - | - | - |